

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. III

Customs Appeal No. 413 of 2009 (DB)

[Arising out of Order-in-Original No.03/Commr./JMS/2009 dated 27.02.2009 passed by the Commissioner of Customs (Preventive), New Delhi]

Commissioner of Customs (Preventive)

New Customs House, Near IGI Airport,
New Delhi.

Appellant

VERSUS

Shri K. Narayan Rao, Director,

M/s.GMR Industries Ltd.,

6-3-866/1/G 2, Greenlands, Begumpet,
Hyderabad.

Respondent

APPEARANCE:

Shri P.R.V. Ramanan, Special Counsel for the appellant/Department.

Shri B.L. Narsimhan, Advocate for the respondent.

CORAM:

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

HON'BLE MR. P. V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING:28.03.2024

DATE OF DECISION:29.05.2024

BINU TAMTA:

The appeal is dismissed. For order, see order of date in Customs
Appeal No.404 of 2009 (DB).

(Binu Tamta)
Member (Judicial)

(P. V. Subba Rao)
Member (Technical)

